

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-205/2013/1370/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. K. Poddar,  
District & Sessions Judge,  
Morigaon, Assam.

Dated Guwahati the <sup>th</sup> 11 March, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/1322, dtd 09.03.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with your official vehicle, at own cost, on 13.03.2022**, as prayed for. The Additional Sessions Judge-cum-Special Judge (POCSO) and in his absence, the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-205/2013/1371/A, dated** , 11-03-2022

Copy to:

1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Rda